

been implemented as the matter is under discussion with the Government of India for their concurrence.

(c) Yes, Sir.

(d) The allegations made in the news item about letting off the dealers in pulses is not correct because the matter is still under consideration.

Use of Paper given to Off-set Press in Kerala for Counterfeiting

113. SHRI A. K. GOPALAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government are aware that paper given by Swedish International Development Authority to the Off-set Press given by the Central Government to the Family Planning Department in Kerala, has been utilised for counterfeiting;

(b) if so, the action taken by Government;

(c) why the posters are being printed in private Presses for Family Planning even though the above mentioned press is functioning; and

(c) has any punishment been given to the Officer-in-Charge to the Press?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJJI BASAPPA): (a) No. However, it is learnt from the Government of Kerala that Police have registered a case and arrested one Shri Raveendran, Foreman, for alleged misappropriation of Government paper.

(b) Shri Raveendran has already been placed under suspension by the State Government and the case is under investigation by the Police.

(c) Since the commissioning of the off-set machine in September, 1973, no poster is being printed in private presses.

(d) No.

Fourth Centenary Celebration of Ram Charit Manas

114. SHRI B.K. SINHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Unstarred Question No. 3101 on the 13th August, 1973 regarding the Fourth Centenary Celebration of Ram Charit Manas and state;

(a) whether a person from Faizabad region has been associated with the National Committee for the celebration of fourth centenary of Ram Charit Manas and, if so, his particulars;

(b) the amount allocated for the celebration in this regard in Faizabad; and

(c) the definite proposals for the conservation of ancient temples at Ayodhia?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). A proposal to associate a reputed person from Faizabad region is understood to be under the consideration of the Ram Charit Manas Chatuhshati Rashtriya Samiti. The Samiti has also approved an amount of Rs. 12,500 in connection with the celebration programmes at Ayodhia.

(c) Action has been initiated by the Archaeological Survey of India for conducting an inspection of the temples at Ayodhia in order to decide which of these could be considered as of National importance for conservation. Proposals in this regard could be finalised on receipt of the inspection report.

University at Faizabad and other Places in U.P.

115. SHRI R. K. SINHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply given to Starred Question No. 2 on the 23rd July, 1973 re: U.G.C. plans for starting new Universities and state:

(a) whether the University Grants Commission has taken a final decision regarding the proposal of a University in Faizabad (Uttar Pradesh) and if so, the particulars thereof and the type of the proposed University and when such a University is likely to be established in Faizabad; and

(b) whether there are certain other proposals under consideration of the U.G.C. for establishing other Universities in Uttar Pradesh and if so, the particulars thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) No, Sir. The proposal is under examination of the University Grants Commission.

(b) The Uttar Pradesh Administration had also proposed the establishment of a University each in Kumaon and Garhwal Divisions. These are under examination of the Commission.

Help to Mysore in getting rice from Andhra Pradesh

116. SHRI C. K. JAFFER SHAJEF: Will the Minister of AGRICULTURE be pleased to state:

(a) Whether the Central Government has helped the State of Mysore in getting rice from Andhra Pradesh to tide over the immediate difficulties; and

(b) if so, the quantities supplied and the demand of Mysore from the Centre in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHAHEB P. SHINDE):

(a) and (b). The Government of Mysore approached the Government of Andhra Pradesh direct for the supply of 5,000 tonnes rice on State to State basis and requested the Central Government to permit this bilateral transaction. On enquiry, the Government of Andhra Pradesh intimated that they were agreeable to supply only 3,000 tonnes rice on condition that additional allotment of 3,000 tonnes wheat was made to them from the Central pool. The additional allotment of wheat was accordingly made to Andhra Pradesh to enable supply of 3,000 tonnes rice to Mysore. This deal, however, is reported to have not materialised on account of high price quoted for the rice and as such the allotment of additional 3,000 tonnes of wheat made to the Government of Andhra Pradesh was diverted to the Government of Mysore.

आन्ध्र प्रदेश में खाद्यानों का जस्त किया जाना

117. श्री महावीरक सिंह शास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान आन्ध्रप्रदेश में 61 हजार क्विंटल खाद्यानों के जस्त किए जाने के बारे में 4 अगस्त, के 'नवभारत टाइम्स' में प्रकाशित समाचार की ओर दिलाया गया है; और

(ख) यदि हाँ, तो इसमें अन्तर्गत लोगों के नाम क्या हैं और उनके विरुद्ध क्या कार्यवाही की गई है ?